

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: JULY 11, 2024

No.271/UHC/Admin.A-2/2024

Ms. Vibha Yadav, Principal Magistrate, Juvenile Justice Board Haridwar is posted as 2nd Additional Civil Judge (Sr. Div.), Haridwar vice Shri Anoop Singh.

No.272/UHC/Admin.A-2/2024

Shri Nadeem Ahmad, 5th Additional Civil Judge (Sr. Div.), Udham Singh Nagar is posted as 4th Additional Civil Judge (Sr. Div.), Udham Singh Nagar, in the vacant Court.

No.273/UHC/Admin.A-2/2024

Shri Anoop Singh, 2nd Additional Civil Judge (Sr. Div.), Haridwar is posted as 3rd Additional Civil Judge (Sr. Div.), Haridwar in the vacant Court.

He shall remain attached with Hon'ble High Court of Uttarakhand as OSD/CPC.

No.274/UHC/Admin.A-2/2024

Ms. Shama Parveen, Principal Magistrate, Juvenile Justice Board, Udham Singh Nagar is posted as 5th Additional Civil Judge (Sr.Div.), Udham Singh Nagar vice Shri Nadeem Ahmad.

No.275/UHC/Admin.A-2/2024

Ms. Shikha Bhandari, Civil Judge (Jr. Div.), Udham Singh Nagar is posted as Principal Magistrate 1st Class, Juvenile Justice Board, Udham Singh Nagar vice Ms. Shama Parveen.

No.276/UHC/Admin.A-2/2024

Shri Rizwan Ansari, 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar is posted as Civil Judge (Jr. Div.), Udham Singh Nagar vice Ms. Shikha Bhandari.

No.277/UHC/Admin.A-2/2024

Ms. Kanchan Chaudhary, Civil Judge (Jr. Div.), Haridwar is posted as Principal Magistrate, Juvenile Justice Board, Haridwar vice Ms. Vibha Yadav.

No.278/UHC/Admin.A-2/2024

Shri Shambhu Nath Singh Sethwal, 2nd Additional Civil Judge (Jr. Div.), Udham Singh Nagar is posted as 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar vice Shri Rizwan Ansari.

No.279/UHC/Admin.A-2/2024

Ms. Anju, 1st Additional Civil Judge (Jr. Div.), Haridwar is posted as Civil Judge (Jr. Div.), Haridwar, vice Ms. Kanchan Chaudhary.

No.280/UHC/Admin.A-2/2024

Ms. Sneha Narang, 2nd Additional Civil Judge (Jr. Div.), Haridwar is posted as 1st Additional Civil Judge (Jr. Div.), Haridwar, vice Ms. Anju.

P.T.O.

No.281/UHC/Admin.A-2/2024

Shri Anoop Singh Bhakuni, 4th Additional Civil Judge (Jr. Div.), Haridwar is posted as 2nd Additional Civil Judge (Jr. Div.), Haridwar, vice Ms. Sneha Narang.

No.282/UHC/Admin.A-2/2024

Ms. Hina Kausar, 4th Additional Civil Judge (Jr. Div.), Dehradun is posted as 3rd Additional Civil Judge (Jr. Div.), Dehradun in the vacant Court.

No.283/UHC/Admin.A-2/2024

Ms. Nancy Chhabra, 5th Additional Civil Judge (Jr. Div.), Dehradun is posted as 4th Additional Civil Judge (Jr. Div.), Dehradun vice Ms. Hina Kausar.

No.284/UHC/Admin.A-2/2024

Ms. Sonam Rawat, Judicial Magistrate-IV, Dehradun is posted as Judicial Magistrate-III, Dehradun in the vacant Court.

No.285/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Shri Vishal Thakur is posted as 2nd Additional Civil Judge (Jr. Div.), Haldwani, District Nainital in the vacant Court.

No.286/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Srishti Baniyal is posted as 5th Additional Civil Judge (Jr. Div.), Dehradun vice Ms. Nancy Chhabra.

No.287/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Shree Yogeesh Gupta is posted as Civil Judge (Jr. Div.), Barkot, District Uttarkashi.

Civil Judge (Jr. Div.), Purola, District Uttarkashi is directed to hold Camp Court at Barkot, District Uttarkashi for a week in a month until Shri Yogeesh Gupta completes his foundation training or till further orders, whichever is earlier.

No.288/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Pragya Tiwari is posted as Judicial Magistrate-IV, Dehradun vice Ms. Sonam Rawat.

No.289/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Perminder Kaur is posted as Civil Judge (Jr. Div.), Dhumakot, District Pauri Garhwal in the vacant Court.

Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal is directed to hold Camp Court at Dhumakot, District Pauri Garhwal for 02 days in a month until Ms. Perminder Kaur completes her foundation training or till further orders, whichever is earlier.

P.T.O.

No.290/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Priya Agrawal is posted as Special Judicial Magistrate (CBI), Dehradun in the vacant Court.

No.291/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Anubhuti Goel is posted as Civil Judge (Jr. Div.), Dhari, District Nainital in the vacant Court.

Civil Judge (Jr. Div.), Nainital shall hold Camp Court at Dhari District Nainital for 02 days in a month until Ms. Anubhuti Goel completes her foundation training or till further orders, whichever is earlier.

No.292/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Asmita Chauhan is posted as Civil Judge (Jr. Div.), Pratap Nagar, District Tehri Garhwal in the vacant Court.

Civil Judge (Jr. Div.), Tehri Garhwal is directed to hold Camp Court at Pratap Nagar, District Tehri Garhwal for 03 days in a month until Ms. Asmita Chauhan completes her foundation training or till further orders, whichever is earlier.

No.293/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Gunjan Shishodia is posted as Civil Judge (Jr. Div.), Gairsain, District Chamoli in the vacant Court.

Civil Judge (Jr. Div.), Karnprayag, District Chamoli shall hold Camp Court at Gairsain, District Chamoli for a week in a month until Ms. Gunjan Shishodia complete her foundation training or till further orders, whichever is earlier.

No.294/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Shri Mohd. Wasiq is posted as Civil Judge (Jr. Div.), Pokhari, District Chamoli in the vacant Court.

Civil Judge (Jr. Div.), Chamoli shall hold Camp Court at Pokhari, District Chamoli for 02 days in a month until Shri Mohd. Wasiq completes his foundation training or till further orders, whichever is earlier.

No.295/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Kajal Rani is posted as Judicial Magistrate, Tanakpur, District Champawat in the vacant Court.

No.296/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Neha is posted as Civil Judge (Jr. Div.), Satpuli, District Pauri Garhwal in the vacant Court.

P.T.O.

No.297/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Ms. Dhanishta Arya is posted as 3rd Additional Civil Judge (Jr. Div.), Haridwar in the vacant Court.

No.298/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Shri Akash Kumar is posted as Civil Judge (Jr. Div.), Chakrata, District Dehradun in the vacant Court.

Civil Judge (Jr. Div.), Vikasnagar, District Dehradun shall hold Camp Court at Chakrata, District Dehradun for 03 days in a month until Shri Akas Kumar completes his foundation training or till further orders, whichever is earlier.

No.299/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Shri Paritosh is posted as 2nd Additional Civil Judge (Jr. Div.), Udham Singh Nagar vice Shri Shambhu Nath Singh Sethwal.

No.300/UHC/Admin.A-2/2024

Pursuant to the Government Notification/Appointment No.217/XXX (4)/2024-04(2)/2018 dated 8th July, 2024; Shri Jyoti Singh is posted as 4th Additional Civil Judge (Jr. Div.), Haridwar vice Shri Anoop Singh Bhakuni.

All above orders shall come into force with immediate effect.

By Order of Hon'ble the Chief Justice,

Sd/-
(Kahkasha Khan)
Registrar General

No.3781/UHC/Admin.A-2/Transfer-Posting./2024

Dated: July 11, 2024

1. All the District Judges of the State Judiciary for information along-with the copy of the Notification/Appointment No.217/XXX(4)/2024-04(2)/2018 dated 8th July, 2024 of the Government of Uttarakhand, regarding appointment of the newly recruited candidates.

Newly recruited officers who are being given posting on various stations of the State shall join their duties in the respective stations with immediate effect.

After taking over charge, the newly recruited officers shall be given practical training by attaching them with Courts at **District Headquarters** as per programme prepared by the respective District Judges.

During the practical training the officers will prepare notes of the training, which will be evaluated by the District Judges concerned and will be submitted to this Hon'ble Court with his/her comments.

2. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information with the request **to prepare/conduct Foundation Training Programme of the officers of 2022-Batch.**
3. Concerned newly recruited officer of Civil Judge (Jr. Div.) 2022-Batch, on addresses given in the enclosed appointment letter through Speed Post.

Newly recruited officers shall take charge on the posts assigned to them at the earliest and they should note that their appointment to the post of Civil Judges (Jr. Div.)/Judicial Magistrates is purely temporary and they shall remain on probation for a period of two years or extended period of probation, as the case may be.

4. P.P.S. of the Court with the request to place it before Hon'ble the Chief Justice.

P.T.O.

5. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
6. All the Registrars and OSD of the Court for information.
7. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary, Personnel & Vigilance Section, Government of Uttarakhand, Dehradun for information.
10. Deputy Registrar (Accounts) of the Court for information.
11. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
12. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Haridwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
13. P.S. to Registrar General.
14. Chief Treasury Officer (s), Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Tehri Garhwal, Udham Singh Nagar and Uttarkashi.
15. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
16. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**

222935/2024

उत्तराखण्ड शासन

कार्मिक एवं सतर्कता अनुभाग-04,

संख्या: 217/XXX(4)/2024-04(2)/2018

देहरादून, दिनांक: 8 जुलाई, 2024

विज्ञापित/नियुक्ति

उत्तराखण्ड लोक सेवा आयोग, हरिद्वार द्वारा आयोजित सिविल जज (जूनियर डिवीजन) चयन परीक्षा, 2022 में चयनित एवं पत्रांक संख्या-21/10/DR/E-2/Civil Judge/2022-23, दिनांक 13.05.2024 द्वारा संस्तुत अभ्यर्थियों के सम्बन्ध में मा0 उत्तराखण्ड उच्च न्यायालय के पत्र संख्या-3505/XIII-d-1/Admin. A (Rect. Cell)/2022, दिनांक 28 जून, 2024 के माध्यम से प्राप्त सहमति के क्रम में निम्नलिखित तालिका के स्तम्भ-2 में उल्लिखित अभ्यर्थियों को उनके नाम के सम्मुख तालिका के स्तम्भ-3 में अंकित जनपद में कार्यभार ग्रहण करने की तिथि से उत्तराखण्ड न्यायिक सेवा नियमावली 2005 (समय-समय पर यथासंशोधित) के अधीन उत्तराखण्ड न्यायिक सेवा में सिविल न्यायाधीश के पद पर वेतनमान रू0 77840-136520 (J-1) में नियुक्त किये जाने तथा दो वर्ष के परिबीक्षाकाल पर रखे जाने की महामहिम श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं :-

क्र0 सं0	अभ्यर्थी का नाम एवं पता	तैनाती स्थल
01	02	03
1.	श्री विशाल ठाकुर, मकान संख्या-6/1, वी0पी0ओ0-कल्लार, तहसील-सदर, बिलासपुर, हिमाचल प्रदेश-174001	नैनीताल
2.	सुश्री सृष्टि बनियाल, विकास नगर, गढ़ीघाट, कोटद्वार, पौड़ी गढ़वाल, उत्तराखण्ड-246149	देहरादून
3.	श्री योगीश गुप्ता, फ्लैट नं0-5, गायत्री सदन-2, गली नं0-8, हनुमन्त पुरम, गंगा नगर, ऋषिकेश, देहरादून, उत्तराखण्ड-249201	उत्तरकाशी
4.	सुश्री प्रज्ञा तिवारी, 145 शान्ति नगर, एटा, उत्तर प्रदेश-207001	देहरादून
5.	सुश्री परमिन्दर कौर, 226, चुक्खूवाला, देहरादून, उत्तराखण्ड-248001	पौड़ी गढ़वाल
6.	सुश्री प्रिया अग्रवाल, प्लॉट नं0 261-262, निकेत ट्रेडर्स, निकट तेज पब्लिक स्कूल, जे0पी0 कालोनी, रोहतक, हरियाणा-124001	देहरादून
7.	सुश्री अनुभूति गोयल, गंगा वियर्स, रेलवे रोड, ज्वालापुर, हरिद्वार, उत्तराखण्ड-249407	नैनीताल
8.	सुश्री अस्मिता चौहान, 352/10 अलकनन्दा एनक्लेव, लेन नं0 2, जीएमएस रोड, देहरादून, उत्तराखण्ड-248001	टिहरी गढ़वाल
9.	सुश्री गुंजन शिशौदिया, मकान संख्या-372, मुण्डिया कला, बाजपुर, ऊधम सिंह नगर, उत्तराखण्ड-262401	चमोली
10.	श्री मो0 वसीक, मकान संख्या-340/21, सती मोहल्ला, निकट मदिना मस्जिद, रूड़की, हरिद्वार, उत्तराखण्ड-247667	चमोली
11.	सुश्री काजल रानी, ग्राम गंगनौली, पो0 लक्सर, तहसील-लक्सर, हरिद्वार, उत्तराखण्ड-247663	चम्पावत
12.	सुश्री नेहा, सी-74 बैराज कॉलोनी, पशुलोक, ऋषिकेश, देहरादून, उत्तराखण्ड-249201	पौड़ी गढ़वाल
13.	सुश्री धनिष्ठा आर्या, ग्राम-कानडी, पो0 झलाघाट, पिथौरागढ़, उत्तराखण्ड-262526	हरिद्वार

/222935/2024

14.	श्री आकाश कुमार, सी-89, शास्त्री नगर, ज्वालापुर, हरिद्वार, उत्तराखण्ड-249407	देहरादून
15.	श्री परितोष, कैनरा बैंक, क्षेत्रीय कार्यालय, प्रथम तल, आई0टी0 पार्क, देहरादून, उत्तराखण्ड-248001	ऊधम सिंह नगर
16.	श्री ज्योति सिंह, मकान संख्या- 167A, वार्ड नं0 4, गांधी नगर, बाजपुर, ऊधम सिंह नगर, उत्तराखण्ड-262401	हरिद्वार

2- यह नियुक्ति इस प्रतिबन्ध के साथ औपबन्धिक रूप से की जाती है कि सम्बन्धित अभ्यर्थियों का चरित्र एवं पूर्ववृत्त सत्यापन तथा स्वास्थ्य परीक्षण, स्थायी निवास/जाति प्रमाण पत्र की रिपोर्ट न्यायिक सेवा सिविल जज (जू0डि0) के लिये उपयुक्त हो। यदि किसी अभ्यर्थी के सम्बन्ध में चरित्र एवं पूर्व वृत्त सत्यापन तथा स्वास्थ्य परीक्षण, स्थायी निवास/जाति प्रमाण पत्र आदि में प्रतिकूल रिपोर्ट प्राप्त होती है तो उनकी सेवायें एक पक्षीय निर्णय लेते हुए तत्काल प्रभाव से समाप्त कर दी जायेंगी।

Signed by Anand Bardhan

Date: 05-07-2024 10:41:18

(आनन्द बर्द्धन)

अपर मुख्य सचिव।

संख्या:- 217 / XXX(4) / 2024-04(2) / 2018, तददिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. महालेखाकार, उत्तराखण्ड, कौलागढ़ रोड़, देहरादून।
2. महानिबन्धक, मा0 उत्तराखण्ड उच्च न्यायालय, नैनीताल।
3. सचिव, न्याय विभाग, उत्तराखण्ड शासन।
4. सचिव, उत्तराखण्ड लोक सेवा आयोग, हरिद्वार को उनके पत्र दिनांक 13.05.2024 के क्रम में सूचनार्थ प्रेषित।
5. संयुक्त निदेशक, राजकीय मुद्रणालय, रुड़की, हरिद्वार को गजट के अगले अंक में प्रकाशित किये जाने हेतु।
6. वरिष्ठ कोषाधिकारी (सम्बन्धित जनपद)।
7. सम्बन्धित अभ्यर्थी (स्पीड पोस्ट के माध्यम से)।
8. गार्ड फाइल।

आज्ञा से,

Signed by Karmendra Singh

Date: 08-07-2024 11:04:06

(कर्मन्द्र सिंह)

अपर सचिव।